

II. A copy (in English and Hindi) of the Annual Budget of the Damodar Valley Corporation, Kolkata, for the year 2021-22, under sub-section (3) of Section 44 of the Damodar Valley Corporation Act, 1948.

[Placed in Library. See No. LT-5377/17/21]

I. Notifications of the Ministry of Finance

II. Report and Accounts (2020-21) of Oriental Insurance Company Ltd., New Delhi and related papers

III. Report and Accounts (2020-21) of LIC, Mumbai and related papers and Valuation Report of LIC as on 31st March, 2021

IV. Report and Accounts (2020-21) of NABARD, Mumbai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KISHANRAO KARAD): Sir, I lay on the Table —

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services), Notification No. G.S.R. 732 (E), dated the 14th October, 2021, publishing the Registration of Assignment of Receivables (Amendment) Rules, 2021 under Section 33 of the Factoring Regulation Act, 2011.

[Placed in Library. See No. LT-5265/17/21]

(ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. HRW: IRS: 124C: LW:3231:2021, dated the 29th July, 2021, publishing the Canara Bank Officer Employees' (Discipline and Appeal) Amendment Regulations, 2021, under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970, along with Delay Statement.

[Placed in Library. See No. LT-5264/17/21]

(iii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. PFRDA/12/RGL/139/10, dated the 22nd September, 2021, publishing the Pension Fund Regulatory and Development Authority (Custodian of Securities) (Amendment) Regulations, 2021, under Section 53 of Pension Fund Regulatory and Development Authority Act, 2013.

(iv) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. G.S.R. 731 (E), dated the 12th October, 2021,

publishing the Pension Fund Regulatory and Development Authority (Salary and Allowances Payable to and Other Terms and Conditions of Service of Chairperson and Whole-time Members) (Third Amendment) Rules, 2021, under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013.

[Placed in Library. For (iii) and (iv) See No. LT-5263/17/21]

(v) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services), Notification S.O. 4145 (E), dated the 8th October, 2021, amending Notification No. S.O. 379 (E), dated the 9th February, 2017 to substitute certain entries in the original Notification, under sub-section (3) of Section 36 of the Recovery of Debts and Bankruptcy Act, 1993.

[Placed in Library. See No. LT-5266/17/21]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Annual Report and Accounts of the Oriental Insurance Company Ltd., New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-6094/17/21]

III. A copy each (in English and Hindi) of the following papers, under Section 29 of the Life Insurance Corporation of India Act, 1956:—

(i) (a) Sixty-fourth Annual Report and Accounts of the Life Insurance Corporation of India (LIC), Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-5262/17/21]

(ii) Fifty first Valuation Report of the Life Insurance Corporation of India (LIC), as on 31st March, 2021.

[Placed in Library. See No. LT-5261/17/21]